NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.02.2025 COURT OF REGISTRAR

<u>(HYBRID MODE)</u>

<u>11:30 A.M.</u>

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1000 of 2025 in Comp. App. (AT) (Ins.) No of 2025	State Bank of India Vs. Sarvesh Hariram Agarwal & Ors. (Personal Guarantor)	Harshit Khare
2.	I.A. No. 1001 of 2025 in Comp. App. (AT) (Ins.) No of 2025	V-Con Integrated Solutions Pvt. Ltd. Vs. Shreeram Technology Services Pvt. Ltd.	Kritika Nagpal
3.	I.A. No. 1002 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Brihanmumbai Electric Supply and Transport Undertaking Vs. Ashok Kumar Golecha, Liquidator for Spark Green Energy(Satara)Ltd.	Ooshma Jain

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By order -sd/-Assistant Registrar